

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).228-229/2025

PANNA SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH &amp; ORS.

Respondent(s)

[ONLY IA No. 168214/2026 IS LISTED UNDER THIS ITEM]  
IA No. 168214/2026 - EARLY HEARING APPLICATION

Date : 21-07-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI  
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) Mr. Virendra Kumar, Adv.  
Mr. Dharmender Singh, Adv.  
Mr. Rohit, Adv.  
Mr. R.C. Kaushik, AOR

For Respondent(s) Ms. Ruchira Goel, AOR

Mr. Rudra Vikram Singh, Adv.  
Mr. Ashirvad Kumar Yadav, Adv.  
Mr. Tarshith Bhardwaj, Adv.  
Ms. Rashmi, Adv.  
Mr. Sanat Vadhera, Adv.  
Mr. Kumar Saurabh Singh, Adv.  
Mr. Vivek Narayan Singh, Adv.  
Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following  
O R D E R

IA No. 168214/2026

Place this application, along with the record of this appeal, before Hon'ble the Chief Justice of India, on the administrative side, for further directions.

(SATISH KUMAR YADAV)  
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)  
DEPUTY REGISTRAR